

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.12.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 833 of 2020	Parivartan Singh Vs. Deepika Bhugra Prasad With	Arun Khatri	Kanishk Khetan-R1
2.	Comp. App. (AT) (Ins) No. 844 of 2020	Parivartan Singh Vs. Deepika Bhugra Prasad & Ors.	Arun Khatri	Kanishk Khetan-R1
3.	Comp. App. (AT) (Ins) No. 1014 of 2020	Kailash Devbuild (India) Pvt. Ltd. Vs. Inox Wind Infrastructure Services Ltd.	Anshuman Shrivastava	
4.	Comp. App. (AT) (Ins) No. 1020 of 2020	Solutions Business Centre LLP Vs. Renu Kumar & Ors.	Piyush Sachdev	
5.	Comp. App. (AT) (Ins) No. 1026 of 2020	GABS Megacorp Ltd. Vs. Sutanu Sinha and Anr.	Harsh Parashar	
6.	Comp. App. (AT) (Ins) No. 1027 of 2020	GABS Megacorp Ltd. Vs. Sutanu Sinha and Anr.	Harsh Parashar	
7.	Comp. App. (AT) (Ins) No. 1030- 1031 of 2020	Marappar Textiles Pvt. Ltd. Vs. Indian Overseas Bank	A S Sathish Kumar	
8.	Comp. App. (AT) (Ins) No. 1034 of 2020	Rakesh Kumar Agarwal & Ors. Vs. Devendra P. Jain Liquidator of Asis Logistics Ltd.	Rajesh Bohra	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri
10.	Comp. App. (AT) (Ins) No. 767 of 2020	Stressed Assets Stabilisation Fund (SASF) Vs. Punjab National Bank & Ors.	Sidhartha Barua	Abhay Anand-R1 T. Sathisana-RP T. Ravichandran-RP
11.	Comp. App. (AT) (Ins) No. 834 of 2020	Orchid Tower Owners Association Vs. Martin Burn Constructions Ltd.	Sunil Goyal	
12.	Comp. App. (AT) (Ins) No. 873 of 2020	Kamini Metalliks Pvt. Ltd. Vs. Indian Renewable Energy Development Agency Ltd. (IREDA) & Anr.	Shabbeer Ahmed	
13.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	
14.	Comp. App (AT) (Ins) No. 918 of 2020	Poonam Gupta & Anr. Vs. Lifestyle Fitness Pvt. Ltd. (Through Mr. Kamal Agarwal, erstwhile RP & Liquidator)	Surabhi Sinha	Sidharth Arora-R2
15.	Comp. App (AT) (Ins) No. 920 of 2020	Orient Abrasives Ltd. Vs. Fairmate Chemicals Pvt. Ltd.	Sandeep Grover	
16.	Comp. App. (AT) (Ins) No. 944 of 2020	Mohan Lal Jain In the capacity of Liquidator of Kaliber Associates Pvt. Ltd. Vs. Lalit Modi & Ors.	Anirban Bhattacharya	Sumesh Dhawan Sanjay Shorey-R46
17.	Comp. App (AT) (Ins) No. 956 of 2020	Vaibhav Goel & Anr. Vs. Deputy Commissioner of Income tax & Anr.	Kanishk Khetan	

12:00 Noon

For Hearing

18.	Comp. App. (AT) (Ins) No. 648 of 2020	Pankaj Mahajan Resolution Professional NS Papers Ltd. Vs. Fimakem India Ltd.	Sumit Shukla	Sushant Mahajan-R1
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

19.	Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	Himanshu Yadav
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For Hearing

20.	Comp. App. (AT) (Ins) No. 439 of 2020 Part Heard	Raunaq EPC International Ltd. Vs. Hiranmaye Energy Ltd. Formerly known as India Power Corporation (Haldia) Ltd.	Praveen K. Mittal	Rajarshi Banerjee
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Note: The Court will rise at 03:00 PM

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar